

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.261/2001.

Monday this the 24th day of September, 2001.

CORAM:

HON'BLE MR. A.V.HARIDASAN, VICE CHAIRMAN
HON'BLE MR. T.N.T. NAYAR, ADMINISTRATIVE MEMBER

1. K.K.Balan, HSG II, SRO, Trichur.
2. T.Narayananakutty, HSG II, SRO, Trichur.
3. P.V.Rajmohan, HSG II, SRO, Trichur.
4. C.Narayana Menon, HSG II, SRO, Trichur.
5. V.V.Abraham, HSG II, SRO, Trichur.
6. K.Ramachandran, HSG-II, SRO, Trichur.

Applicants

(By Advocate Shri Siby J.Monippally)

Vs.

1. Union of India, represented by Secretary, Ministry of Communications, New Delhi.
2. Chief Postmaster General, Kerala, Thiruvananthapuram.
3. Senior Superintendent, Railway Mail Service, Ernakulam.

Respondents

(By Advocate Shri K.R.Rajkumar, ACGSC)

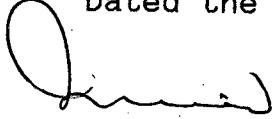
The application having come up on 24th September, 2001 the Tribunal on the same day delivered the following;

O R D E R

HON'BLE MR.A.V.HARIDASAN, VICE CHAIRMAN

None appears even on the second call. The case was once rejected for non-prosecution. It was restored to file on the application of the applicant. Even after that neither the applicants nor their counsel has been appearing regularly. It appears that the applicants are not interested in prosecuting the matter. Hence the application is dismissed for default and non-prosecution.

Dated the 24th day of September, 2001.


T.N.T.NAYAR
ADMINISTRATIVE MEMBER


A.V.HARIDASAN
VICE CHAIRMAN

(s)

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.261/2001.

Wednesday this the 30th day of May 2001.

CORAM:

HON'BLE MR. A.V.HARIDASAN, VICE CHAIRMAN
HON'BLE MR. T.N.T. NAYAR, ADMINISTRATIVE MEMBER

1. K.K.Balan, HSG II, SRO, Trichur.
2. T.Narayananakutty, HSG II,
SRO, Trichur.
3. P.V.Rajmohan, HSG II,
SRO, Trichur.
4. C.Narayana Menon, HSG II,
SRO, Trichur.
5. V.V.Abraham, HSG II,
SRO, Trichur.
6. K.Ramachandran, HSG-II,
SRO, Trichur. Applicants

(By Advocate Shri Siby J.Monippally)

Vs.

1. Union of India, represented by
Secretary, Ministry of
Communications,
New Delhi.
2. Chief Postmaster General,
Kerala, Thiruvananthapuram.
3. Senior Superintendent,
Railway Mail Service,
Ernakulam. Respondents

(By Advocate Shri K.R.Rajkumar, ACGSC)

The application having been heard on 30th May 2001
the Tribunal on the same day delivered the following:

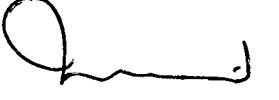
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O R D E R

HON'BLE MR.A.V.HARIDASAN, VICE CHAIRMAN

None appears for the applicant even on the second call. It appears that the applicant is not interested in prosecuting the matter any further. Hence, the application is dismissed for default and for nonprosecution.

Dated the 30th May 2001.


T.N.T.NAYAR
ADMINISTRATIVE MEMBER


A.V.HARIDASAN
VICE CHAIRMAN

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